

**Central Administrative Tribunal
Principal Bench**

**CP No.678/2018 in
OA No.2804/2018**

New Delhi, this the 11th day of January, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Dr. Farheen Begum
Research Associate(SRPP)
Prium, New Delhi, Age 35 years
W/o Kamran Sidsiqui
R/o 2738, Gali Nanneh Khan
Kucha Chelan
Daryaganj, Delhi-110002. ... Applicant

(By Advocate: Shri G.D. Chawla for Ms. Harvinder Oberoi)

Vs.

1. Sh. Vaidya Rajesh Kotecha
Secretary, Ministry of Ayush
Government of India
Ayush Bhawan, B-Block, G Complex
INA, New Delhi.
2. Prof. Asim Ali Khan, Director General
The Central Council for Research in Unani Medicine
Jawaharlal Nehru Ayush Anushandhan Bhawan
61-65, Institutional Area Opp. 'D' Block
Janakpuri, New Delhi-110058.
3. Dr. Shagufta Praveen
Deputy Director Incharge
Regional Research Institute of Unani Medicine
Abu Fazal Enclave Okhla
New Delhi-110025. ...Respondents

(By Advocate: Shri Kumar Onkareshwar)

ORDER (ORAL)**Justice L. Narasimha Reddy:-**

On 30.07.2018, the Tribunal passed an interim order in OA No.2804/2018 regarding payment of certain benefits to the applicant. This contempt case is filed alleging that the Order has not been complied with.

2. Today, learned counsel for the respondents submitted that a cheque amounting to Rs.1,33,920/- dated 28.11.2018, was issued to the applicant and with that, the Order passed by this Tribunal stands complied with. This aspect is not disputed by the learned counsel for the petitioner. We, therefore, close the Contempt Petition. There shall be no order as to costs.

(A.K. Bishnoi)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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